

Sr. DR (M)
30.3.16

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No.CONF/HCJ/COMMITTEE/2016/07

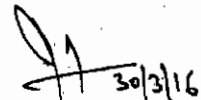
Date : 30.03.2016

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of

1. Hon'ble Mr. Justice Mohammed Rafiq
2. Hon'ble Mr. Justice Munishwar Nath Bhandari
3. Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia

for the purpose of purchase of new vehicles & accessories for the Chief Justice/Judges/Officers of the Subordinate Judiciary, Mileage of vehicles and other ancillary matters.

BY ORDER


30/3/16

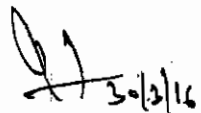
REGISTRAR GENERAL

NO. CONF/HCJ/COMMITTEE/2016/171

Date : 30.03.2016

Copy forwarded to the following for information :-

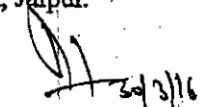
1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Mohammed Rafiq
3. P.S. to Hon'ble Mr. Justice Munishwar Nath Bhandari
1. P.S. to Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia


30/3/16

REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F &D)/Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. All the Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. Concerned A.O.s./A.A.O.s Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.


30/3/16

REGISTRAR GENERAL

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